

C.A.T. Bench, JAIPUR

Date of Order

Orders

8.12.99

Sh. K. L. Thawani, Counsel for the applicant;
Sh. V. S. Garg, Counsel for the respondent.

Learned Counsel for the
applicant submits that the applicant
has already been appointed on
higher post. Therefore, he does not
want to press this OA. In view
of his submission, this OA is
disposed of as not pressed.

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1071299
for V.S. Garg Adm

Received
24/12/99

(N. P. NAWANI)
ADMINISTRATIVE MEMBER

S. K. Agarnal
Member (Judicial)

17/12/99